

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL NO. 77 OF 2015 &
IA NO. 118 OF 2015**

Dated: 11th July, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

Global Energy Pvt. Ltd.

.... Appellant (s)

Versus

Maharashtra Electricity Regulatory Commission & Ors.

.... Respondent (s)

Counsel for the Appellant(s)

:

Mr. Hemant Singh
Mr. Piyush Singh
Mr. Matrugupta Mishra

Counsel for the Respondent(s)

:

Mr. Amit Kapur
Ms. Pallavi Mohan for R.2

ORDER

List the matter for hearing on **11.08.2016.**

**(I.J. Kapoor)
Technical Member
ts/mk**

**(Justice Ranjana P. Desai)
Chairperson**